

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1384(KB)2019
COMP.APPL/1538(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	ARVIND PARASRAMKA VS GRAPHITE INDIA LTD. & ORS.
UNDER SECTION	SEC. 213

Appearance (via video conferencing/physically)

Mr. Debrup Bhattacharjee, Adv.] For the Petitioner
Mr. Ritesh Kr. Ganguly, Adv.]
Mr. Utsa Podder, Adv.]

Mr. Patita Paban Bishwal, Adv.] For the Respondent No.5

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**